National Company Law Tribunal

Allahabad Bench

CPNO 75/ALP/2016.

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2017

NAME OF THE COMPANY: U.P. Cerami'es & Po Hon's Put Ltd.

SECTION OF THE COMPANIES ACT: U/S of the companies Act,2013

SI. NO.	Name	Designation	Representation	Signature
<u>1.</u>	P. Nazish	Adv.	\bigcirc	1 2000
<u>2.</u>	Asuntook Cufta	Adv.	Petitioner	Mulgut
3.	Tushen Cupte	Pet. 4	1	Tushor Cupto
4.	Arnab Bonerjee Akshay Anya	R-4 in person	G Respondent	Helen

Order dated 07.03.2017

CP NO 75/241-242/Ald/2016 M/s. U.P.Ceramic and Potteries Ltd.

The parties are represented by their counsel he files application for withdrawal of company petition with certain prayers as mentioned in the application read with MOU (Para 3). Arguments are heard and order is reserved.

Dated 07.03.2017

Shri H.P Chaturvedi (Member Judicial)